**GOVERNMENT OF INDIA**
**MINISTRY OF HOUSING AND URBAN AFFAIRS**
**RAJYA SABHA**
**UNSTARRED QUESTION NO. 1646**
**ANSWERED ON 03/08/2026**

## MOUNTING DEBT BURDEN AND FINANCIAL SUSTAINABILITY OF DMRC

**1646. SHRI SANJAY RAUT:**

**Will the Minister of *Housing and Urban Affairs* be pleased to state:**

(a) whether the outstanding debt of the Delhi Metro Rail Corporation (DMRC) has exceeded ₹30,000 crore and if so, the lender-wise details, including liabilities to Japan International Cooperation Agency (JICA), as on date;

(b) whether Government has assessed DMRC's capacity to service its existing and Phase-IV debt from operational revenues;

(c) details of financial assistance, including equity, grants and subordinate loans, provided by the Centre and Government of NCT during the last five years; and

(d) whether the mounting debt burden has resulted in or is likely to result in, higher metro fares and the measures proposed to ensure DMRC's financial sustainability without burdening commuters?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)**

(a): The outstanding principal for implementation of various phases of DMRC payable to JICA till June 2026 is ₹35,828 Crores at prevailing exchange rate.

(b): The sanction orders of DMRC Metro projects contain suitable provisions for loan repayment structure. It is submitted that DMRC has made a loan re-payment of ₹ 9,948.09 Crores out of its operational revenue.

(c): During the last five years, the cumulative amount (Equity, Grants and Subordinate Debt) released by Central Govt. and GNCTD are ₹ 6,604.379 Crores and ₹ 6,155.443 Crores respectively.

(d): The fare fixation is done as per provisions of the Metro Railways (Operation & Maintenance) Act 2002. The aspect of affordability by commuters is kept in consideration while fixing the fares. DMRC has further informed that various measures have been taken by them to increase Non-Fare Box Revenue to ensure affordable fare structure.

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